

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.5566  
TO BE ANSWERED ON THE 7<sup>TH</sup> APRIL, 2017

**DEFENCE CAPITAL ACQUISITION AUTHORITY**

5566. SHRI ANURAG SINGH THAKUR:

Will the Minister of DEFENCE please be pleased to state:

- (a) whether the Government proposes to establish a defence capital acquisition authority in order to expedite the process of defence procurement and fasttrack defence contracts; and
- (b) if so, the details thereof?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) & (b):** In order to study the setting up of a defence procurement organization, the Ministry of Defence had constituted a Committee in April, 2016 comprising experts from various fields.

The Committee submitted its Report in February 2017. The Committee has recommended the creation of a central, autonomous, empowered professional organization to build up indigenous defence capability as a strategic imperative for long term self-reliance.

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